

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1931  
ANSWERED ON:17.12.2013  
JHARIA REHABILITATION PLAN  
Singh Shri Pashupati Nath

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has prepared any rehabilitation plan for the people affected by mines fire and subsidence in the Jharia coalfields;
- (b) if so, the details thereof;
- (c) whether the cost of rehabilitation plan has increased manifold due to administrative inaction and frequent changes in the plan;
- (d) if so, the details thereof; and
- (e) the time by which the Government would be able to start the rehabilitation of the people under the said plan?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)and(b): The Government has approved a Master Plan in August, 2009 to address the issues of dealing with fires, rehabilitation of people from endangered areas and for taking up surveys for diversion of surface infrastructure wherever required in the Jharia Coalfield for the leasehold areas of Bharat Coking Coal Limited (BCCL) with an outlay of Rs.7112.11 crore for implementation in ten years' period, excluding two years of pre-implementation. Jharia Rehabilitation and Development Authority (JRDA) of Government of Jharkhand has been made the nodal agency for rehabilitation of non-BCCL people. Government of India will fund the rehabilitation and provide technical support through BCCL.

(c)and(d): Revision of the cost of the Master Plan has not been done.

(e): The rehabilitation work has already started and till October, 2013, 1165 non- BCCL families had been shifted to Belgoria Rehabilitation Township. 344 houses have been constructed for BCCL employees and the same have been occupied by the employees of BCCL from the endangered areas. Further, 1152 dwelling units have also been constructed by BCCL for shifting its employees.